

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

IA(I.B.C)/ 1010 (CH) 2024, IA(I.B.C)/607 (CH) 2024, IA(I.B.C)/845 (CH)2024
IA(I.B.C)/ 1005 (CH)2024, IA(I.B.C)/999 (CH)2024
in
CP(IB) No. 42/Chd/Pb/2018
(Admitted)

IN THE MATTER OF:

Ashwani Kumar

...Petitioner

Vs.

Kuvam Konstruction Pvt. Ltd

...Respondent

Under Section: 9, 60(5), Regulation 9(2) Sec 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 03.06.2024.

Sd/-

Court Officer

Preeti
29.04.2024